



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**TA No. 062/562/2020**

Tuesday, this the 01<sup>st</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Tawheed Qadir aged 36 years son of Gh. Qadir Para,  
R/o Pattan, Baramulla.

.....Applicant

(Advocate: Mr. M.Y Bhatt)

**Versus**

1. The U.T of J & K through  
Principal Secretary to Govt.,  
Health and Medical Education Department,  
Civil Secretariat,  
Jammu/Srinagar.
2. Mission Director, National Health and Mission, J&K.
3. Dy. Commissioner Leh (Chairman District Health Society).
4. Chief Medical Officer, Leh.
5. Chief Medical Officer, Baramulla.

.....Respondents

(Advocate: Mr. Amit Gutpa)

**ORDER****Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that this OA has become infructuous since the grievance of the applicant has been redressed and hence, the same be dismissed. Accordingly, this OA is dismissed as having become infructuous. No costs.

**(Ms. Aradhana Johri)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

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